GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE
******
LOK SABHA

UNSTARRED QUESTION NO. 2180

TO BE ANSWERED ON WEDNESDAY, THE 4th March, 2020

Special Court to try offences against Women

2180. SHRIMATI MANEKA SANJAY GANDHI:
       SHRI PARTHIBAN S.R:
       SHRI FEROZE VARUN GANDHI:

Will the Minister of LAW AND JUSTICE be pleased to state?

(a)   the details of number of new special courts set up across the country to try sexual offences against women and children so far;

(b)   the details of number of cases registered with the courts, State-wise;

(c)   whether Government is considering to set up 1070 Special Courts all over the country for sexual offences against women and children and if so, the details thereof;

(d)   whether the Government is planning to create awareness and assistance programmmes for women and children to encourage them to report the cases and if so, the details thereof; and

(e)   whether Government is considering to set up more courts to deal with other issues to reduce the pending cases in various courts and if so, the details thereof?

ANSWER
MINISTER OF LAW & JUSTICE, COMMUNICATIONS, ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a) to (c): In furtherance to the Criminal Law (Amendment) Act, 2018, Government has finalized a Scheme for setting up of a total of 1023 Fast Track Special Courts (FTSCs) across the country for expeditious trial and disposal of pending cases related to rape and Prevention of Children from Sexual Offences (POCSO) Act, 2012, in a time-bound manner under Centrally Sponsored Scheme. So far, after receipt of consent from 27 States/UTs, central share of funds amounting to Rs.99.43 Crore has been released in Financial Year 2019-20 for setting up of 649 numbers of FTSCs. As per information received from High Courts, the number of functional Fast Track Special Courts (FTSCs) upto January, 2020 is 195 as given at Annexure-I. The details of cases related to rape and POCSO Act, pending upto 31st December, 2019, States/UTs wise, is given at Annexure-II.

(d): Government has operationalized Emergency Response Support System (ERSS), a pan-India, single, internationally recognized number, i.e. 112 based system for various emergencies, with computer aided dispatch of field resources to the location of distress, in 28 States/ UTs. Ministry of Home Affairs has undertaken citizen awareness campaigns on 112, including 112 India mobile app, in the print, electronic and digital media.

(e): The 14th Finance Commission has endorsed the proposal of Union of India for setting up of 1800 Fast Track Courts (FTCs) during 2015-20 for dealing with specified nature cases viz cases pertaining to cases of heinous nature, women, children, senior citizen and other vulnerable sections of society and civil cases of property disputes pending for more than five years. The State Governments have been urged to utilize enhanced fiscal space provided through tax devolution (32% to 42%) for the same. There are 828 such FTCs functioning in the country as on 31-12-2019 as per information received from High Courts.

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State wise details of No. of Fast Track Special Courts (FTSCs) functional & established for Women and Girl children under the Scheme of FTSCs (January, 2020)

States	No. of FTSCs
Madhya Pradesh	56
Chhattisgarh	15
Delhi	16
Tripura	03
Jharkhand	22
Rajasthan	26
Telangana	09
Gujarat	34
Tamil Nadu	14
Total	**195**

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	Status of cases related to rape and POCSO Act. (As on 31.12.2019)	
1	Andhra Pradesh	3897
2	Assam	6227
3	Arunachal Pradesh	315
4	Mizoram	357
5	Nagaland	89
6	Maharashtra	21691
7	Goa	34
8	Daman & Diu	13
9	Dadar & Nagar Haveli	27
10	Chhattisgarh	4159
11	West Bengal	20511
12	Delhi	11418
13	Gujarat	8372
14	Haryana	3707
15	Punjab	1734
16	Chandigarh	113
17	Bihar	13924
18	Himachal Pradesh	1450
19	J&K	1388
20	Jharkhand	4630
21	Kerala	10958
22	Lakshadweep	15
23	Karnataka	6310
24	Madhya Pradesh	19981
25	Meghalaya	864
26	Odisha	9471
27	Rajasthan	11159
28	Sikkim	93
29	Tamil Nadu	5118
30	Tripura	601
31	Telangana	6925
32	Uttar Pradesh	66994
33	Uttarakhand	1456
	Total	244001